



NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2020 at 2.30 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/359/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
	S. SATHIYANARAYANAN KMC. ARUNMOKAN	Counsel for Applicant	
	S. SATISH & G. Gautham Ram Vittal	Counsel for R3, R8 & R10	

ORDER

At request of the Learned Counsel for the Applicant as well as Learned Counsel
for R3, R8 and R10, post the matter on 17.03.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

sr

SD

[R. VARADHARAJAN]
Member (Judicial)